

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:3008
ANSWERED ON:15.03.2013
NON DEPOSIT OF SERVICE TAX
Upadhyay Seema,Vardhan Shri Harsh

Will the Minister of FINANCE be pleased to state:

- (a) the amount of funds deposited by the municipalities/municipal councils in the central fund on account of service taxes from various sources under customs and excise duty during the last three years;
- (b) the number of municipalities/municipal councils which have not yet deposited the amount collected as service tax in the central fund in the country, State/UT-wise; and
- (c) the steps being taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. S. PALANIMANICKAM)

(a) to (c) : The information is being collected and will be laid on the Table of the House